Annexure-1

Name of the corporate debtor: Briar Knoll Mills Private Limited;

Liquidation commencement date: 22.02.2021;

List of stakeholders as on: 02.07.2025 List of secured financial creditors

(Amount in ₹)

Name of creditor	Details of claim received		Details of claim admitted							Amount of contingent claim	of any	of claim	Amount of claim under	Remarks, if any
	Date of receipt	imed	Amount of claim admitted	claim	covered by security interest	r	Interest	unt cove red by	% share in total amount of claims admitte		dues, that may be set off		verificati on	
Overseas Bank, Chennai Assigned the Advance to ARCIL	& susequently submitted other papers	9500000/ & interest: 37661815/- Total	Loan: 9500000/- interest: Rs.3436541	FC (OCC facility)	49500000/- + contractua l interest @12.20% pa with monthly rest.	YES	Hypo.of all machiner ies, book debts & inventori es(first charge)		30.18%	NIL		Interest 3295400	Nil	No interest working sheet provided. compound interest formula with monthly rest calculated and excess interest rejected as Penal interest, bank charges etc.
TOTAL		87161815	83866415									3295400		

Note: New liquidator appointment order dated 12.06.2025 was intimated on 20.06.2025.